

- I. **Report and Accounts (2022-23 and 2023-24) of NHDC, Noida, Uttar Pradesh; and Central Silk Board, Bengaluru and related papers**
- II. **Reports and Accounts (2022-23) of various Boards, Institution, Councils and Institute and related papers**

वस्त्र मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेरिटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Forty-first Annual Report and Accounts of The National Handloom Development Corporation Limited (NHDC), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1569/18/24]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 12 and Section 12A of the Central Silk Board Act, 1948: -

- (a) Annual Report of the Central Silk Board, Bengaluru, Karnataka, for the year 2022-23.
- (b) Annual Accounts of the Central Silk Board, Bengaluru, Karnataka, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1267/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Wool Development Board (CWDB), Jodhpur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1266/18/24]

- (ii) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International

School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institution.

[Placed in Library. See No. L.T. 1563/18/24]

(iii) (a) Forty-first Annual Report and Accounts of the Carpet Export Promotion Council (CEPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1562/18/24]

(iv) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1568/18/24]

(v) (a) Thirty-eighth Annual Report and Accounts of the National Institute of Fashion Technology (NIFT), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1560/18/24]

(vi) (a) Fifty-fifth Annual Report and Accounts of the Handloom Export Promotion Council (HEPC), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 1561/18/24]

SUPPLEMENTARY DEMANDS FOR GRANTS, 2024-25

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं अनुपूरक अनुदान मांगें, 2024-25 के दर्शाने वाला एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।
